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**Haryana State Pollution Control Board**  
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No. HSPCB/BR/2021/ 6017  
To

Dated: 04/12/2021

The Registrar General,  
National Green Tribunal,  
New Delhi.

**Sub: Status report on behalf of Haryana State Pollution Control Board in compliance of Hon'ble National Green Tribunal order dated 09.07.2021 in the matter of O.A No. 02/2020 News item published in "The Hindu" Authorized by Ashok Kumar titled "Overflowing sewage on National Highway - 19 Sparks safety Concerns".**

In this connection, please find enclosed herewith the status report on behalf of Haryana State Pollution Control Board in compliance of Hon'ble National Green Tribunal order dated 09.07.2021 in the matter of O.A No. 02/2020 News item published in "The Hindu" Authorized by Ashok Kumar titled as "Overflowing sewage on National Highway - 19 Sparks safety Concerns".

DA/as above

  
**Regional Officer**  
**Ballabgarh Region**

**Endst. No.**

**Dated**

A copy of above is forwarded to The Chairman, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

**Regional Officer**  
**Ballabgarh Region**

**Endst. No.**

**Dated**

A copy of above is forwarded to the District Attorney, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

**Regional Officer**  
**Ballabgarh Region**

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**(OA No. 02/2020)**

**News item published in "The Hindu" Authorized by Ashok Kumar titled "Overflowing sewage on National Highway – 19 Sparks safety Concerns".**

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**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI(OA No. 02/2020)**

**News item published in "The Hindu" Authorized by Ashok Kumar titled "Overflowing sewage on National Highway – 19 Sparks Safety Concerns".**

**REPORT ON BEHALF OF HARYANA STATE POLLUTION  
CONTROL BOARD, REGIONAL OFFICE, BALLABGARH  
REGION**

**MOST RESPECTFULLY SHOWETH:**

1. That this Hon'ble Tribunal while considering the permanent solution to channelize the Grey Water of Village Sikri, District Faridabad and to avoid its Overflowing on National Highway-19 has passed the order dated 09.07.2021. The relevant portion of order dated 09.07.2021 is being reproduced below:-

*"...However, by way of last opportunity, we grant three months' time for meaningful remedial measures, failing which the Tribunal will be left with no other option except to proceed personally against the Additional Chief Secretary, Development and Panchayat Department, Haryana, who should be in a position to remedy the situation. Let the Additional Chief Secretary, Development and Panchayat Department, Haryana*

*Dimah*

*remain present in person via video conference with compliance status on the next date".*

Copy of order dated 09.07.2021 is enclosed herewith as  
**Annexure-R/1.**

**Background of the Case:-**

2. That this Hon'ble Tribunal took cognizance of the News report published as 'Overflowing sewage on National Highway – 19 Sparks Safety Concerns' and sought report from Haryana State Pollution Control Board & District Magistrate, Faridabad vide report dated 01.09.2020, the relevant portion of which is reproduced below:-

*"That the HSPCB communicated the stand of the NHAI to the DDPO and again requested to submit the Action taken Report. After several communications and request to submit immediate solution apart from permanent solution of the problem, the BDPO, Ballabhgarh, vide letter dated 11.08.2020 submitted that till about last 3 years, water from village was being channelised through a Naala alongside the National Highway. However, the NHAI constructed the service road and that Naala was broken. In place of said naala, a drain was constructed between National Highway and*

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*Service road. Further, the NHAI connected the drain with four underground pipes under the service road and water of village was being channalised. However, no new naala was constructed by the NHAI despite oral assurance. It has been further informed that due to waste and polythene in the drain/pipes, water got over flowed on Mohla Raod which reached to National Highway. As a temporary measure, a kachchi drain has been made by Gram Panchayat along the service road. Now, water of drain/pipe is not overflowed towards Mohla road and National Highway. This Kacchi drain is being cleaned by the Gram Panchayat from time to time. The kachchi drain and four underground pipes are being shown in google map. As a permanent measure, plan to construct pakka Naala has been prepared by the Gram Panchayat. Demand of fund has been sent to the Special Secretary, Development & Panchayat Dept., Chandigarh. At present no water is flowed over the road/ National Highway. ....*

X

X

*That at present no water is being over flowed at road/highway from the village Sikri after taking interim measure by the Gram Panchayat. However, it is recommended that till the construction of pakka Naala by Gram Panchayat Sikri, the NHAI*

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*should clean the drain and underground pipes regularly."*

3. That after considering the report that 01.09.2020, the Hon'ble Tribunal vide order dated 07.09.2020 observed that only an Adhoc arrangement has been made and further remedial measures are required to be taken. Further, the Hon'ble Tribunal directed to take further steps in coordination with the other concerned authorities including Nagar Panchayat and Development Department. Accordingly matter was taken up with the Development & Panchayat Department and report dated 05.07.2021 was filed apprising about the floating of tender for construction of Pakka Nalla. After considering the report 05.07.2021 this Hon'ble Tribunal passed the order dated 09.07.2021 as mentioned in the Para No. 1 above.

**Action taken in compliance of order dated 09.07.2021:-**

4. That after passing order dated 09.07.2021, the matter was taken up with all concerned authorities i.e. National Highway Authority of India, District Administration, Development & Panchayat Department and PWD (B&R).

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After several meetings, site visit by higher officers including Additional Chief Secretary to Govt. of Haryana, Development & Panchayat Department and Deputy Commissioner District Faridabad, Deputy General Manager (Technical) NHAI etc. and collective action taken by them, construction of Pakka Nalla in question has been completed in compliance of order dated 09.07.2021 and Grey Water of Village Sikri has been channelized through it.

5. That a detailed action taken report jointly signed by the Superintending Engineer, Panchayati Raj Public Works Circle, Faridabad and Executive Engineer, Panchayati Raj, Faridabad was provided vide letter dated 02.12.2021 with the following information:-

- i) Development & Panchayat Department devised, designed, constructed and implemented a long lasting and permanent solution to prevent the overflow of dirty water from village Sikri on to the service road and on stretch of Delhi Agra National Highway.*
- ii) After construction of permanent Reinforced Concrete drain along the service road of National*

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*Highway, the water has been channelized towards the oxidation pond.*

- iii) NHAJ took up construction of 1684 feet of permanent RCC box type drain along the edge of service road and 702 feet of RCC drain was constructed by engineering wing of Panchayati Raj. Raising and covering of 735 feet of open drain was also done by Panchayati Raj Engineering Wing.*
- iv) For the grey water management, department has taken up construction and establishment of a constructed wetland in vacant land abutting the oxidation pond so as to treat the incoming water using phyto-remediation technique. After treatment, the treated water would be stored in the oxidation pond.*
- v) Pipeline has been laid along the existing PWD road wherein hydrants have been provided to enable farmers to irrigate their fields using treated water.*

Copy of letter dated 02.12.2021 received from District Development and Panchayat Officer, Faridabad alongwith action taken report is enclosed herewith as **Annexure-R/2.**

6. That site in question was visited by the concerned officer of the Haryana State Pollution Control Board at

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Regional Office (Ballabgarh) on 04.12.2021. The work executed as stated in above mentioned action taken report was verified and it was found that RCC Box type Drain has been constructed alongside service road of the National Highway-19 and Grey Water of Village Sikri is being channelized through it. This Grey Water is coming into constructed wet land and this constructed wet land was found in stage of stabilization. The photographs of the nalla and constructed wet land are enclosed herewith as **Annexure-R/3.**

The Report is submitted for kind consideration of this Hon'ble Tribunal. The direction passed by this Hon'ble Tribunal shall be complied with in true letter and spirit.

Date: 04/12/2021  
Place: Faridabad

  
**Regional Officer**  
**HSPCB, Ballabgarh Region**

Item No. 03

(Court No. 01)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 02/2020

News item published in "The Hindu" Authored by Ashok Kumar titled  
"Overflowing sewage on National Highway-19 sparks safety concerns"

Date of hearing: 09.07.2021

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE M. SATHYANARAYANAN, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE BRIJESH SETHI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent: Mr. Rahul Khurana, Advocate for HSPCB

**ORDER**

1. Vide order dated 07.01.2020, a factual and action taken report was sought from the District Magistrate, Faridabad and Haryana State PCB with reference to the allegation that sewage from Seekri village in Faridabad District in Haryana is over flowing on the service road and on the stretch of Delhi – Agra Highway. The flooded road hampers the movement of vehicles, emits foul smell, causes water borne diseases and accidents on the Highway. Pipeline and drains get frequently choked due to dumping of garbage in the open drain, leading to over flowing of sewage on the service road.

2. The matter was thereafter considered on 07.09.2020 in the light of report of the State PCB dated 01.09.2020 to the effect that temporary measures were adopted to remedy the situation and permanent measures were planned. The Tribunal accordingly directed the State PCB to ensure

further action in coordination with the concerned local body and the Development Department and file an action taken report.

3. Accordingly, the State PCB has filed its report dated 05.07.2021 to the effect that the Executive Engineer, Panchayati Raj, Faridabad has sent an estimate for requisite construction. Necessary funds have been sanctioned by the Additional Chief Secretary, Development and Panchayat Department, Haryana on 10.05.2021. Tender has been floated and the work is likely to be completed by 31.03.2022.

4. It is seen that the progress in the matter can hardly be held to be satisfactory. The overflowing of sewage from the village depicted a clear failure of the authorities in upholding the right of the citizens to clean and safe environment. The issue was highlighted in the media more than one year back and the Tribunal passed first order on 07.01.2020. It is difficult to accept that for one and a half year even the issue of tender could not be finalised, even though matter is of such great urgency. The plea that there was a single tender or no person was available to execute the work shows lack of awareness about the concern for environment. No prohibition against award of work to a single tenderer has been brought to our notice. There is also no prohibition of the work of such an urgent nature being executed departmentally. Further, giving of long timelines, without any firm commitment is also a matter of concern and failure of the concerned authorities in the matter. Thus, a case is made out for taking coercive measures against the concerned officers for such serious failure and attitude. However, by way of last opportunity, we grant three months' time for meaningful remedial measures, failing which the Tribunal will be left with no other option except to proceed personally against the Additional Chief Secretary, Development and Panchayat Department, Haryana, who should be in a position to remedy the

situation. Let the Additional Chief Secretary, Development and Panchayat Department, Haryana remain present in person via video conference with compliance status on the next date.

List for further consideration on 07.12.2021.

A copy of this order be forwarded to the Additional Chief Secretary, Development and Panchayat Department, Haryana by e-mail for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

M. Sathyanarayanan, JM

Brijesh Sethi, JM

Dr. Nagin Nanda, EM

July 9, 2021  
Original Application No. 02/2020  
DV

From

District Dev. & Panchayat Officer,  
Faridabad.

To

Regional Office,  
Pollution Control Board,  
Ballabgarh.

No.: 4214/P

Dated: 02-12-2021

**Subject: OA No. 02/2020 (News item Published in "The Hindu" Authored by Ashok Kumar titled "Overflowing sewage on National Highway-19 sparks Safety concerns") listed before Hon'ble National Green Tribunal.**

In compliance of the Orders of Hon'ble NGT, construction of Box type Nala has been completed by NHAI and Engineering wing of Panchayati Raj Department, as a permanent solution to prevent the spillage/overflow of dirty water on to the service road of National Highway. Besides, The Engineering Wing of Panchayati Raj department has constructed the RCC drain to channel village water into a constructed wetland for treatment and thereafter storage in pond for using it for agricultural purposes by means of an underground pipeline and intermittently placed hydrants.

Detailed **action taken report** submitted by Superintending Engineer (Panchayati Raj), Public Works, Circle Faridabad vide letter memo No. 1104 dated 02-12-2021 is placed at Enclosure, wherein it has been stated that a permanent solution has been designed and implemented within the timelines provided by Hon'ble NGT.

It is therefore requested that in view of the action taken by department, the case may please be filed.

  
District Dev. & Panchayat Officer,  
Faridabad.

From

The Superintending Engineer,  
Panchayati Raj, Public Works,  
Circle, Faridabad.

To

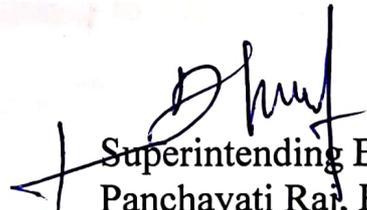
The Deputy Commissioner,  
Faridabad.

Memo No 1104 Dated 02.12.2021

**Sub:- OA No. 02/2020 (New item Published in "The Hindu" Authored by Ashok Kumar titled "Overflowing sewage on National Highway-19 sparks Safety concerns") listed before Hon'ble National Green Tribunal.**

On the subject cited above, action taken report on the said matter along with the photographs is hereby submitted for further necessary action please.

Encl.: As above

  
Superintending Engineer,  
Panchayati Raj, Public Works,  
Circle, Faridabad.

## Action Taken Report

In compliance to the Order of Hon'ble NGT dated 09 Jul 2021, Development & Panchayat Department devised, designed, constructed and implemented a long lasting and permanent solution to prevent the overflow of dirty water from village Sikri on to the service road and on stretch of Delhi Agra National Highway. It is submitted that after construction of permanent Reinforced Concrete drain along the service road of National Highway, the water has been channelized towards the oxidation pond.

Immediately upon receipt of order of Hon'ble NGT dated 09.07.2021, District administration led by Deputy Commissioner, Faridabad along with all stake holders namely Development and Panchayat Department, Pollution Control Board and NHAI swung into action and a detailed course of action was charted out after detailed deliberations. NHAI took up construction of 1684 feet of permanent RCC box type drain along the edge of service road and 702 feet of RCC drain was constructed by engineering wing of Panchayati Raj. Raising and covering of 735 feet of open drain was also done by Panchayati Raj Engineering Wing for which an amount of Rs. 85.75 lakh was sanctioned on dt. 10.05.2021. With meticulous planning and prompt execution at site, the drain was got constructed and made fully functional adhering to the timeline given by the Hon'ble NGT Court.

It is also pertinent to mention that Worthy Additional Chief Secretary to Govt. of Haryana, Development & Panchayat Department also directed to take up the work of Grey Water Management in village Sikri for end to end solution. Accordingly, an estimate was submitted and administrative approval amounting to Rs. 192.35 lakh was accorded vide Additional Chief Secretary to Govt. of Haryana, Development & Panchayat Department memo no. 3226 dt. 17.08.2021. For the grey water management, department has taken up construction and establishment of a constructed wetland in vacant land abutting the oxidation pond so as to treat the incoming water using phyto-remediation technique. After treatment, the treated water would be stored in the oxidation pond. A 3 kilometer long pipeline has been laid along the existing PWD road wherein hydrants have been provided to enable farmers to irrigate their fields using treated water thereby substantially reducing the need to extract precious ground water.

On 16<sup>th</sup> August, 2021, Chief Engineer Panchayati Raj visited the site to check the progress of the work and issued directions to complete the work of Nala upto 31.08.2021 and for fixing of iron gratings at the entry and all junctions so as to prevent the entry of plastic waste and floating material into the nala.

Thereafter, a meeting was again conveyed by Additional Chief Secretary to Govt. of Haryana, Development & Panchayat Department in his office room on 19.08.2021 to review the latest progress of work in village sikri. The progress of the work was reviewed and necessary directions were issued to complete the work upto target date of completion.

On 23<sup>rd</sup> September 2021, Additional Chief Secretary, Development and Panchayat Department visited the site along with Chief Engineer (PR) and Deputy Commissioner, Faridabad to examine the work done and discuss measures to prevent recurrence of such incidents in future. Directions were issued at site to further expedite the work of grey water management which includes the construction of constructed wetland, pipeline for irrigation purposes, restoration of ponds etc.

On 19<sup>th</sup> November 2021, Chief Engineer Panchayati Raj visited the site at Sikri to inspect the work done by department wherein he inspected the Nala, the oxidation pond,

under construction constructed wetland and pipeline which was being laid to provide water to the fields. On 20<sup>th</sup> November 2021, Deputy Commissioner Faridabad held an onsite review of work being executed at Sikri, wherein Director (Technical), National Highway Authority of India, Regional Officer Pollution Control Board Superintending Engineer (Panchayati Raj) Executive Engineer (Panchayati Raj), District Development & Panchayat Officer Faridabad and Block Development & Panchayat Officer Ballabgarh apprised him of the work done to prevent overflow of water onto service road of National Highway.

On 24<sup>th</sup> November 2021, Additional Chief Secretary, Development and Panchayat Department reviewed the Progress of work done in Sikri wherein Superintending Engineer (Panchayati Raj), Executive Engineer (Panchayati Raj), District Development & Panchayat Officer Faridabad and Block Development & Panchayat Officer Ballabgarh briefed him about the work undertaken. Thereafter, as per directions of Additional Chief Secretary to Govt. of Haryana, Development and Panchayat Department, an onsite review of progress of work was conducted by Deputy Commissioner Faridabad on 30 Nov 21 wherein all stake holders were present and photographs of work done were taken. Further, progress of work was thereafter again reviewed by Additional Chief Secretary to Govt. of Haryana, Development & Panchayats Department on 01 Dec 21.

As on date, overflow of village water on the service road of NH has been fully prevented. The constructed wetland has been established and 3 kilometer laying of pipeline with hydrants has been completed. Present day photographs of NH, drain, constructed wetland, oxidation pond and pipeline are placed at enclosure.

View foregoing, it is humbly submitted that the directions of Hon'ble NGT have been complied with in word and spirit. The solution devised to prevent overflow of water onto service road has been put in place and is fully functional. Treatment of dirty water and utilization of treated water in agriculture is being implemented.

It is therefore humbly requested that in light of action taken by department, the case may kindly be disposed off.

  
Executive Engineer  
PANCHAYATI RAJ  
FARIDABAD

  
Superintending Engineer  
Panchayati Raj Public Works  
Circle Faridabad







